## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 28.01.2020 NOTICE

Take notice that the following matters Adjourned on 28.01.2020 will be listed in the Court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 34 of 2020	Prakash Shanker Mishra & Ors. Vs. Ashok Kriplani & Anr.	28.01.2020	30.01.2020
2.	Review Application No. 26 of 2019 Comp. App. (AT) (Ins) No. 568 of 2018	R.G.G Vyapaar Pvt Ltd Vs Arun Kumar Gupta & Anr.	28.01.2020	04.02.2020
3.	Competition Appeal (AT) No. 11 of 2018	ITC Ltd. Vs. Competition Commission of India	28.01.2020	04.02.2020

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